

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:454
ANSWERED ON:23.07.2003
AICTE CELL
PRIYA RANJAN DASMUNSI

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether a cell for the prevention of malpractices has been set up at the A.I.C.T.E. to deal with technical institutions indulging in various malpractices; and

(b) if so, the number of cases of malpractices that came to the notice of the Cell during the last three years and the action taken against the erring institutions?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. VALLABHBHAI KATHIRIA)

(a) : Yes, Sir.

(b) : A High Powered Committee has been constituted by AICTE in September, 2002 to examine complaints received on alleged malpractices by AICTE approved Technical Institutes and advise measures to be adopted for dealing with such Institutes. More than 350 complaints were received. Show cause notices were issued to 16 Institutions. Finally, two institutions were placed under 'Reduced Intake' category.